

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH: BANGALORE**

**BEFORE SHRI GEORGE GEORGE K., JUDICIAL MEMBER
AND
SHRI B.R. BASKARAN, ACCOUNTANT MEMBER**

ITA No.373/Bang/2019
Assessment Year: 2012-13

Shri H. Narasimha 16/5, Avalahalli, Doddaballapura Main Road, Yelahanka Bengaluru 560 064 PAN NO : ADYPN4426E	Vs.	Deputy Commissioner of Income-tax Circle-6(3)(1) Bangalore
APPELLANT		RESPONDENT

Appellant by	:	Shri B.S.N. Prasad, A.R.
Respondent by	:	Shri Kannan Narayanan, D.R.

Date of Hearing	:	31.03.2021
Date of Pronouncement	:	31.03.2021

ORDER

PER B.R. BASKARAN, ACCOUNTANT MEMBER:

The assessee has filed this appeal challenging the order dated 14.01.2019 passed by Ld CIT(A)-6, Bengaluru and it relates to the assessment year 2012-13.

2. The Ld Counsel appearing for the assessee, Shri B.S.N.Prasad, Advocate submitted that the assessee has opted to settle the dispute in its appeal under Direct Taxes Vivad Se Vishwas Act, 2020 by filing Form No.1 & 2. Accordingly he submitted that the bench may pass suitable orders.

3. The Ld D.R, however, submitted that the Bangalore bench of Tribunal is dismissing the appeal in such kind of cases giving liberty to the assessee to seek recall, if something goes wrong with the application filed by the assessee under VSVS.

4. We heard the parties. Since the Ld A.R has stated that the assessee has opted to settle the issues contested in this appeal under the Direct Taxes Vivad Se Vishwas Act, 2020, no purpose will be served in keeping this appeal pending. Accordingly, we dismiss the appeal of the assessee as withdrawn. However, we give liberty to the assessee to seek recall of this order in accordance with law, if the circumstances so warrant.

5. In the result appeal the assessee is dismissed.

Order pronounced in the open court on 31st Mar, 2021

Sd/-
(George George K.)
Judicial Member

Sd/-
(B.R. Baskaran)
Accountant Member

Bangalore,
Dated 31st Mar, 2021.
VG/SPS

Copy to:

1. The Applicant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR, ITAT, Bangalore.
6. Guard file

By order

Asst. Registrar, ITAT, Bangalore.